GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:5475
ANSWERED ON:09.05.2012
ASSESSMENT OF LICENSE FEE AND SPECTRUM CHARGES
Mahendrasinh Shri Chauhan

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has made any assessment of the license fee and spectrum charges likely to be collected in the year 2012-13;
- (b) if so, the details thereof;
- (c) whether some telecom operators have defaulted as paying these fees/charges;
- (d) if so, the details thereof and the action taken by the Government against them, company-wise;
- (e) whether the Government proposes to increase the spectrum charges; and
- (f) if so, its likely impact on mobile tariff in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) & (b) License Fee and Spectrum usage charges as per Budget Estimates for 2012-13 are Rs.12,381.82 Crores and Rs.5,136.90 Crores respectively.
- (c) No, Madam. There is no such instance for the financial year 2012-13.
- (d) Does not arise in view of (c) above.
- (e) There is no proposal to increase the spectrum usage charges at present.
- (f) Does not arise in view of (e) above.